

CONSTITUTION (AMENDMENT)  
BILL, 1987\*

[English]

(Amendment of Tenth Schedule)

SHRIMATI BASAVARAJESWARI  
(Bellary) : I beg to move for leave to intro-  
duce a Bill further to amend the Constitution  
of India.

MR. DEPUTY SPEAKER : The ques-  
tion is :

“That leave be granted to introduce  
a Bill further to amend the Constitu-  
tion of India ”

*The motion was adopted.*

SHRIMATI BASAVARAJESWARI :  
Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL, 1987\*

[English]

(Insertion of new Articles 23A,  
23B and 23C)

SHRIMATI BASAVARAJESHWARI  
(Bellary) : I beg to move for leave to intro-  
duce a Bill further to amend the Constitution  
of India.

MR. DEPUTY SPEAKER : The ques-  
tion is :

“That leave be granted to introduce a  
Bill further to amend the Constitution  
of India.”

*The motion was adopted.*

SHRIMATI BASAVARAJESWARI :  
Sir, I introduce the Bill.

15.34 hrs.

PROVIDING OF FREE MEDICAL  
AND TECHNICAL EDUCATION  
BILL, 1987\*

[English]

SHRIMATI BASAVARAJESWARI  
(Bellary) : I beg to move for leave to intro-  
duce a Bill to provide free medical and  
technical education to all students and for  
matters connected therewith.

MR. DEPUTY SPEAKER : The ques-  
tion is :

“That leave be granted to introduce a  
Bill to provide free medical and techni-  
cal education to all students and for  
matters connected therewith.”

*The motion was adopted.*

SHRIMATI BASAVARAJESWARI :  
Sir, I introduce the Bill.

15.35 hrs.

PROHIBITION OF USE OF RELIGIOUS,  
COMMUNAL, REGIONAL AND SECTO-  
RAL NOMENCLATURES FOR POLITI-  
CAL PARTIES AND PREVENTION OF  
MISUSE OF RELIGIOUS PLACES  
BILL, 1987\*

[English]

SHRIMATI BASAVARAJESWARI  
(Bellary) : I beg to move for leave to intro-  
duce a Bill to prohibit the use of religious,  
communal, regional and sectoral names for  
political parties and to prevent the misuse of  
religious places.

MR. DEPUTY SPEAKER : Motion  
moved :

“The leave be granted to introduce a  
Bill to prohibit the use of religious,  
communal, regional and sectoral  
names for political parties and to pre-  
vent the misuse of religious places.”

\*Published in Gazette of India Extraordi-  
nary, Part II, Section 2, dated 13.3.  
1987.

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